

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the 30<sup>th</sup> March, 2023

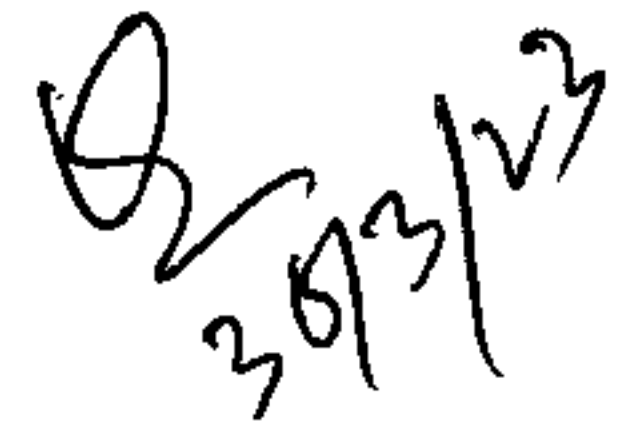
**No. HC.XXXVII-01/2023/113/R.Cell #####** The following employees of the Principal Seat of the Gauhati High Court, who are eligible for consideration for promotion to the post of Judicial Assistant as per Rule 7 (3) (II) (iii-A) of the Gauhati High Court Services (ACC) Rule, 1967 are directed to appear in an interview/viva-voce schedule to be held on **26.04.2023** (Wednesday) from 11.00 AM onwards in the Conference Hall of the New Building, 2<sup>nd</sup> Floor, Gauhati High Court. The interview will be held in terms of the Registry's notification No. HC.V-105/2013/143/Estt dated 02.03.2021.

Sl. No	Roll No	Name of the Staff	Designation	Section
1.	1	Sri Biswanath Sarkar	Fax Operator	Protocol
2.	2	Sri Bharat Chandra Das	Record Assistant	Despatch
3.	3	Sri Nava Kumar Das	Fax Operator	Protocol
4.	4	Sri Dipu Kalita	Chauffeur	Attached to Justice Devashis Baruah
5.	5	Sri Dibakar Deka	Usher	Attached in the Court of Justice Suman Shyam
6.	6	Sri Ram Jee Ray	Court Attendant	Attached with Court Officer No. 1
7.	7	Sri Mainul Haque	Court Attendant	Accounts
8.	8	Sri Damayanti Daimary	Court Attendant	Attached with Deputy Registrar
9.	9	Sri Ratul Das (1)	Court Attendant	Writ Appeal
10.	10	Sri Chandan Seal	Court Attendant	Civil Appeal (FA)
11.	11	Sri Rabindra Boro	Court Attendant	In the Bungalow of Justice N. Kotiswar Singh
12.	12	Sri Manoranjan Barman	Lawn Attendant	Copying

(Above list is not as per seniority)

All the candidates are directed to report at the venue by **10.45** AM positively on that day.

By order,

  
30/3/23

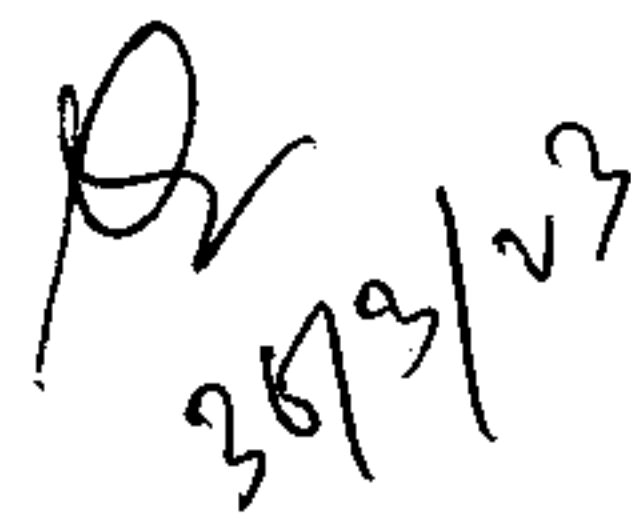
**REGISTRAR (ADMINISTRATION)**

**Memo No. HC.XXXVII-28/2021/113A/R.Cell**

**Dated 30.03.2023**

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. /Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar,....., Gauhati High Court, Guwahati.
5. The Deputy Registrar,....., Gauhati High Court, Guwahati.
6. The Assistant Registrar,....., Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "**Notification dated 30.03.2022 regarding schedule of the interview/viva-voce in connection with promotion to the post of Judicial Assistant from Graduate Non-Ministerial Grade-III and Grade-IV staff in the Principal Seat of the Gauhati High Court**".
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
10. The AO(J),....., Gauhati High Court, Guwahati.
11. The Court Officer-I/II, Gauhati High Court, Guwahati.
12. The persons concerned.
13. The Gauhati High Court Notice Board (Old Block/New Block).

  
30/3/23

**REGISTRAR (ADMINISTRATION)**